## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

## CP NO.324/2018 OA No. 2299/2016

New Delhi this the 21st day of January, 2019

# HON'BLE MS. NITA CHOWDHURY, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Km.. Khusbhoo Kumari, aged about 24 years,
D/o Sh. Nagendra Prasad Singh,
R/o C/o Joginder Kumar,
R/o B-56, Block-B, Veena Enclave,
Nangloi, Delhi-41 - Petitioner

(By Advocate: Mr. RK Shukla)

#### **VERSUS**

- Sh. Vishvesh Chaubey,
   General Manager,
   Northern Railway Headquarter,
   Baroda House, New Delhi
- Ms. Sharmila Chaveti,
   FA & CAO/F&G,
   Northern Railway Headquarter,
   Baroda House, New Delhi-110001
- 3. Ms. Samidha Singh,
  Deputy FA&CAO/Finance,
  Northern Railway Headquarter,
  Baroda House, New Delhi

- Respondents

(By Advocate: Mr. Shailendra Tiwary)

ORDER (Oral)

## By Ms. Nita Chowdhury:

Both the parties appear and state that the order passed in the OA No. 2299/2016 has been complied with by the respondents who have reinstated the applicant of this CP.

2. In view of the statement of both the parties, the CP is closed. Notices are discharged.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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